

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1236-1237/2019

SURYA NARAYAN MISHRA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 24-02-2020 These appeals were called on for hearing today.

For Appellant(s)

Mr. Pawan Upadhyay, Adv.
Mr. Sarvjit Pratap Singh, Adv.
Ms. Sharmila Upadhyay, AOR

For Respondent(s)

Ms. Garima Prashad, AOR
Mr. Shakil Ahmed Syed, AOR
Mr. Subhasish Mohanty, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 3 are duly represented.

Await original record from the High Court and Trial
Court. D.O. letter be issued.

List again on 29.04.2020.

ANIL LAXMAN PANSARE
Registrar